

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF GINI & JONY LIMITED

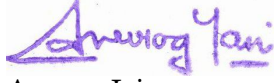
RELEVANT PARTICULARS		
1.	Name of corporate debtor	Gini & Jony Limited
2.	Date of incorporation of corporate debtor	11/11/1994
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor	U18101MH1994PLC082837
5.	Address of the registered office and principal office (if any) of corporate debtor	A - 601, Citipoint, Next To Kohinoor Continental, Andheri -Kurla Road, Andheri - East Mumbai MH 400059
6.	Insolvency commencement date in respect of corporate debtor	6 th September, 2024
7.	Estimated date of closure of insolvency resolution process	5 th March, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Anurag Jain IBBI/IPA-001/IPP01049/2017-2018/11732 AFA Valid till 07.01.2025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	1401 Oriental Heights, Sector-44, Plot-158, Seawoods West Navi Mumbai, Maharashtra-400706 Email: - ipanuragjain@gmail.com (No correspondence to this address and email id)
10.	Address and e-mail to be used for correspondence with the interim resolution professional	c/o. Resolve-IPE Private Limited, Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705 Email: gini.jony@resolvegroup.co.in
11.	Last date for submission of claims	20 th September, 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	None as per available information
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address: As in Sr. No. 10 above

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Gini & Jony Limited on 06.09.2024

The creditors of Gini & Jony Limited are hereby called upon to submit their claims with proof on or before 20.09.2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Anurag Jain

Interim Resolution Professional

In the matter of Gini & Jony Limited

CIN: U18101MH1994PLC082837

Regn. No. IBBI/IPA-001/IPP01049/2017-2018/11732

AFA Valid Upto. 07.01.2025

Communication Address/Email: Office No. V-3073, Akshar Business Park, Sector-25, Vashi, Navi Mumbai-400705; gini.jony@resolvegroup.co.in

Registered Address/Email: 1401 Oriental Heights, Sector-44, Plot-158, Seawoods West Navi Mumbai, Maharashtra-400706; ipanuragjain@gmail.com

Date: 09.09.2024

Place: Mumbai

